

**A.R.C. REPORT ON CENTRE'S ROLE IN LAW AND ORDER IN STATES**

1047. SHRI HITARAM JAIPURIA : Will the PRIME MINISTER be pleased to state ;

(a) whether it is a fact that a study team of the Administrative Reforms Commission has asked the Centre to take a positive role in the maintenance of law and order in the State;

(b) if so, what is the reaction of the Central Government and the State Governments thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) and (b). A Working Group on Police Administration, constituted by the Administrative Reform Commission has in its report to the Commission observed that the Centre has a positive and vital role to play in law and order matters in the country. The report of the Group could not be considered by the Commission and the question of the action to be taken on this and other study teams/working groups reports not considered by the Commission is under examination!

**MIGRANTS FROM SINDH TO INDIA**

1048. SHRI TAIRAMDAS DAULATRAM : Will the PRIME MINISTER be pleased to state ;

(a) the number of persons who have come to India as permanent migrants from Sindh or West Pakistan during each month of the last two years; and

(b) the number of persons who have obtained Indian citizenship during each month of the last two years ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) A statement showing the number of persons who have migrated from West Pakistan to India during each month from August, 1968 to July, 1970 is placed on the Table of the House. (See below) No separate record has been maintained for migrants from Sindh.

(b) The information is being collected and will be laid on the Table of the House.

**STATEMENT**

Months	1968	1969	1970
January	—	266	118
February	—	121	168
March	—	168	287
April	—	304	101
May	—	212	195
June	—	164	210
July	—	242	Not available
August	126	377	—
September	245	334	—
October	389	136	—
November	462	179	—
December	394	145	—

**APPLICATION OF SINDHI MIGRANTS PENDING BEFORE GOVERNMENT FOR CITIZENSHIP**

1049. SHRI JAIRAMDAS DAULATRAM : Will the PRIME MINISTER be pleased to state :

(a) what is the number of applications pending before Government for grant of Indian citizenship to persons who have migrated to India from Sindh;

(b) how many of them have been pending for three months and more; and

(c) what is the period for which the oldest application has been pending ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). The information is being collected and will be laid on the Table of the House.

**प्रधान मन्त्री को धमकियाँ**

1050. श्री सूरज प्रसाद : क्या प्रधान मन्त्री यह बताने की कृपा करेंगी कि क्या सरकार ने विभिन्न व्यक्तियों से गत वर्ष प्राप्त हुए उन पत्रों की जांच की है जिनमें प्रधान मन्त्री के जीवन को हानि पहुंचाने की धमकी दी गई है ?